

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 19.01.2021 (TUESDAY)

COURT – II

10:25 AM

In the Court of Hon’ble Mr. Justice A.I.S. Cheema, Member (Judicial)

For Opinion/Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) No. 171 of 2020	R Narayanasamy Vs. The Registrar of Companies, Tamil Nadu	Anoop Prakash Awasthi	P.S. Singh C.S. Govindarajan

03:00 PM

(VIRTUAL MODE)

In the Court of Hon’ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon’ble Dr. Ashok Kumar Mishra, Member (Technical)

For Direction

2.	I.A. No. 81 of 2021 in Comp. App. (AT) (Ins) No. 395 of 2020	Sandeep Jindal Vs. State Bank of India	Nitin Mishra	Parth Tandon Ichchha Kalash
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**By the order of Hon’ble Acting Chairperson
-sd/-
Registrar**